

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 1855**

**TO BE ANSWERED ON FRIDAY, THE 21ST DECEMBER, 2018
30, AGRAHAYANA 1940 (SAKA)**

PAN CARD SERVICES

1855. SHRI NAGAR RODMAL:

Will the Minister of **FINANCE** be pleased to state:

- (a) Whether the Government has relaxed the necessity of father's name for making PAN card and if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the condition under which the said facility can be availed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a) Yes Madam, in the case of an applicant, having mother as a 'single parent', the necessity of furnishing father's name, in permanent account number (PAN) Forms have been relaxed. Vide Notification bearing G.S.R. No.1128 (E) dated 19th November, 2018, the application Forms for allotment of permanent number (PAN) have been amended so that an applicant, having mother as a 'single parent', may apply for PAN by furnishing mother's name only.
- (b) Does not arise in view of reply given at (a) above.
- (c) As per reply given at (a) above.
